

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :23/08/2021

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

-ADMISSION-COURTCODE-KFLNOCONNECTION-AT 11.05 A.M.

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| 1 | Misc. Application | 97/2021 | PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI | |
| (Main Matter Number :SEBI Appeal/0000544/2021) | | | | |
| | SEBI Appeal | 544/2021 | PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI | Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K |
| Sub Matter : | | Misc. Application/0000097/2021 | | |
| Sub Matter : | | Misc. Application/0000952/2021 | | |
| | Misc. Application | 952/2021 | PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI | |
| (Main Matter Number :SEBI Appeal/0000544/2021) | | | | |

-MAHEARING-COURT CODE-MARECTIFICATION-AT 11.10 A.M.

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|--|-------------------|----------|--|-------------------------------------|
| 2 | Misc. Application | 951/2021 | Osians-Connoisseurs of Art Pvt. Ltd. Vs. SEBI | Nishith Desai Associates ELP |
| (Main Matter Number :SEBI Appeal/0000442/2021) | | | | |

-PART HEARD-COURTCODE-CIRCULARTRADES-AT 11.15 A.M.

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|--|-------------------|----------|----------------------------------|-----------------------|
| 3 | Misc. Application | 426/2020 | RAJENDRA AGGRAWAL Vs. SEBI | Advocate J.M. Bhalgat |
| (Main Matter Number :SEBI Appeal/0000552/2019) | | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------|--------------------------------|---|---|
| A/W | SEBI Appeal | 507/2019 | Sanjay Jain Vs. SEBI | Kishor Sathapak, Adv- i/b-Mindspright Legal Mr. Chirag Bavsar, Advoate- i/b MDP |
| A/W | SEBI Appeal | 508/2019 | Radha Govind Lashkari and Anr. Vs. SEBI | Kishor Sathapak, Adv- i/b Mindspright Legal Mr. Chirag Bavsar, Advoate- i/b MDP |
| A/W | SEBI Appeal | 509/2019 | Sunita Devi Garg Vs. SEBI | Mindspright Legal |
| A/W | SEBI Appeal | 514/2019 | Divya Sushilkumar Shah Vs. SEBI | Parinati Jain, CS, |
| Sub Matter : | | Misc. Application/0000055/2021 | | |
| A/W | SEBI Appeal | 515/2019 | Mrs. Manju Mutha and Anr. Vs. SEBI | Vikas Bengani, Advocate |
| A/W | SEBI Appeal | 545/2019 | Girraj Kishore Agrawal Vs. SEBI | Deepak Dhane, Adv.i/b Profess Law Associates Chirag Bhavsar, Adv. i/b MDP and Partners |
| A/W | SEBI Appeal | 552/2019 | Rajendra Aggarwal Vs. SEBI | J M Bhalgat, Advocate |
| Sub Matter : | | Misc. Application/0000426/2020 | | |
| Misc. Application | | 427/2020 | DHIREN KAPADIA Vs. SEBI | Adv. Sahebrao W. Buktare |
| (Main Matter Number :SEBI Appeal/0000607/2019) | | | | |
| Misc. Application | | 545/2020 | SHANTI PINTO Vs. SEBI | Corporate Law Chambers India |
| (Main Matter Number :SEBI Appeal/0000600/2019) | | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|--------------------------------|--|--|
| A/W | SEBI Appeal | 600/2019 | Shanti Pinto Vs. SEBI | Mr. Vinay Chauhan, Advocate-i/b Corporate Chambers Chirag Bavsar, advocate-i/b- MDP |
| Sub Matter : | | Misc. Application/0000545/2020 | | |
| A/W | SEBI Appeal | 607/2019 | DHIREN KAPADIA Vs. SEBI | Mr. Ravi Ramaiya, Chartered Accountant Mr Vishal Kanade, Advocate - MDP AND Partners |
| Sub Matter : | | Misc. Application/0000427/2020 | | |
| A/W | SEBI Appeal | 611/2019 | Mr. Jayesh Sampat AND Anr. Vs. SEBI | Ms. Rinku Valanju, Advocate Mr. Vishal Kanade, Advocate i/b MDP AND Partners |
| A/W | SEBI Appeal | 612/2019 | Glint Infraprojects Pvt. Ltd. Vs. SEBI | Mr. Vinay Chauhan Advocate i/b Ms. Aishwarya Shubha Mr. Kumar Desai, Advocate- i/b MDP and Partners |
| A/W | SEBI Appeal | 30/2020 | Dinesh Ghevariya Vs. SEBI | Shah and Ramaiya, Chartered Accountants |
| Sub Matter : | | Misc. Application/0000423/2020 | | |
| | Misc. Application | 423/2020 | DINESH GHEVARIA Vs. SEBI | Adv. Sahebrao W. Buktare |
| (Main Matter Number :SEBI Appeal/0000030/2020) | | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|-------------------|--------------------------------|---|---|
| A/W | SEBI Appeal | 67/2020 | Suresh Chandra Kapadia Vs. SEBI | Mr. Ravi Ramaiya, Chartered Accountant Mr. Kumar Desai, Advocate- i/b MDP and Partners |
| Sub Matter : | | Misc. Application/0000424/2020 | | |
| | Misc. Application | 424/2020 | SURESH CHANDRA KAPADIA Vs. SEBI | Adv. Sahebrao W. Buktare |
| (Main Matter Number :SEBI Appeal/0000067/2020) | | | | |
| | Misc. Application | 425/2020 | JIGNESH KUMAR KAPADIA Vs. SEBI | Adv. Sahebrao W. Buktare |
| (Main Matter Number :SEBI Appeal/0000068/2020) | | | | |
| A/W | SEBI Appeal | 68/2020 | Jigneshkumar Kapadia Vs. SEBI | Mr. Ravi Ramaiya, Chartered Accountant Mr. Vishal Kanade, Advocatei/b MDP AND Partners |
| Sub Matter : | | Misc. Application/0000425/2020 | | |
| | Misc. Application | 55/2021 | DIVYA SUSHILKUMAR SHAH Vs. SEBI | R V Legal Advocates |
| (Main Matter Number :SEBI Appeal/0000514/2019) | | | | |
| <u>-PART HEARD- COURTCODE-SAHARA- AT 11.40A.M.</u> | | | | |
| 4 | SEBI Appeal | 250/2019 | Sahara India Commercial Corporation Limited SICCL Vs. SEBI | Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co. |
| Sub Matter : | | Misc. Application/0000440/2019 | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|---|----------|--|--|
| A/W | SEBI Appeal | 251/2019 | Shri Subrata Roy Sahara and Ors. Vs. SEBI | Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co. |
| A/W | SEBI Appeal | 252/2019 | Mr. I. Ahmad and Others Vs. SEBI | Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co. |
| | Misc. Application | 440/2019 | SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI | Markand Gandhi AND CO. K. ASHAR AND CO |
| (Main Matter Number :SEBI Appeal/0000250/2019) | | | | |
| <u>-ADMDISPOSAL-COURTCODE-CUPIDPFUTP.-AT 12.15 A.M.</u> | | | | |
| 5 | SEBI Appeal AND MISC. APP. NO. 830/2021-STAY APPLICATION | 375/2019 | Ashlesh Gunavantibhai Shah Vs. SEBI | Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners |
| A/W | SEBI Appeal AND MISC. APP. NO. 818/2021-STAY APPLICATION | 377/2019 | Paresh Ramjibhai Chauhan Vs. SEBI | Rushin Kapadia, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners |
| A/W | SEBI Appeal | 378/2019 | Vipul Virendrabhai Patel Vs. SEBI | Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners |
| A/W | SEBI Appeal | 415/2019 | Jayshriben Maniyar Vs. SEBI | Rinku Valanju, Adv i/b R. V. Legal, Advocates Chirag Bhavsar,Adv. i/b MDP and Partners |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
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| A/W | SEBI Appeal | 47/2020 | Piyush Batukbhai Dave Vs. SEBI | Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar, Adv. i/b MDP and Partners |

'-ADMDISPOSAL-FORFEITUREOFSHARES-AT 12.25P.M.

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| 6 | SEBI Appeal | 451/2019 | Parul Jitendra Shah and Others Vs. SEBI and Others | Jitendra T. Shah, Authorised Representative Vivek Shah, Adv. i/b ELP-R1, None for R2,R3 |
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ADMDISPOSAL-COURTCODE-GUIDELINES- AT 12.35 P.M.

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| 7 | SEBI Appeal | 511/2019 | JLG Securities Pvt. Ltd. Vs. SEBI | Chintan Sheth and Associates |
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Sub Matter : Misc. Application/0000677/2021

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| A/W | SEBI Appeal | 547/2019 | K P Abraham Vs. SEBI | Ketan Rupani, CA Kaushal Parsekar, Adv. i/b Legasis Partners |
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Sub Matter : Misc. Application/0000571/2021
 Sub Matter : Misc. Application/0000336/2021
 Sub Matter : Misc. Application/0000591/2019

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| A/W | SEBI Appeal | 548/2019 | Hari Om Mishra Vs. SEBI | Ketan Rupani, CA Kaushal Parsekar, Adv. i/b Legasis Partners |
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Sub Matter : Misc. Application/0000572/2021
 Sub Matter : Misc. Application/0000337/2021
 Sub Matter : Misc. Application/0000592/2019

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| A/W | SEBI Appeal | 549/2019 | Parul Kansal Vs. SEBI | Ketan Rupani, CA Kaushal Parsekar, Adv. i/b Legasis Partners |
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Sub Matter : Misc. Application/0000573/2021
 Sub Matter : Misc. Application/0000338/2021
 Sub Matter : Misc. Application/0000593/2019

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|--|--------------------------------|----------------------------------|---|
| A/W | SEBI Appeal | 550/2019 | Ajay Srivatsava Vs. SEBI | Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners |
| | Sub Matter : | Misc. Application/0000574/2021 | | |
| | Sub Matter : | Misc. Application/0000339/2021 | | |
| | Sub Matter : | Misc. Application/0000594/2019 | | |
| A/W | SEBI Appeal | 551/2019 | Ashok Kumar Nigam Vs. SEBI | Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners |
| | Sub Matter : | Misc. Application/0000575/2021 | | |
| | Sub Matter : | Misc. Application/0000340/2021 | | |
| | Sub Matter : | Misc. Application/0000595/2019 | | |
| A/W | SEBI Appeal | 563/2019 | Paramjeet Arora Vs. SEBI | Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners |
| | Sub Matter : | Misc. Application/0000576/2021 | | |
| | Sub Matter : | Misc. Application/0000341/2021 | | |
| | Sub Matter : | Misc. Application/0000599/2019 | | |
| A/W | SEBI Appeal | 564/2019 | Shree Gopal Gupta Vs. SEBI | Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners |
| | Sub Matter : | Misc. Application/0000577/2021 | | |
| | Sub Matter : | Misc. Application/0000342/2021 | | |
| | Sub Matter : | Misc. Application/0000600/2019 | | |
| | Misc. Application | 591/2019 | K P Abraham Vs. SEBI | Ketan Rupani and Company Legasis Partners |
| | (Main Matter Number :SEBI Appeal/0000547/2019) | | | |
| | Misc. Application | 592/2019 | Hari Om Mishra Vs. SEBI | Ketan Rupani and Company Legasis Partners |
| | (Main Matter Number :SEBI Appeal/0000548/2019) | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-------------------|----------|--|---|
| | Misc. Application | 593/2019 | Parul Kansal Vs. SEBI (Main Matter Number :SEBI Appeal/0000549/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 594/2019 | Ajay Srivastava Vs. SEBI (Main Matter Number :SEBI Appeal/0000550/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 595/2019 | Ashok Kumar Nigam Vs. SEBI (Main Matter Number :SEBI Appeal/0000551/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 599/2019 | Paramjeet Arora Vs. SEBI (Main Matter Number :SEBI Appeal/0000563/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 600/2019 | Shree Gopal Gupta Vs. SEBI (Main Matter Number :SEBI Appeal/0000564/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 336/2021 | K P Abraham Vs. SEBI (Main Matter Number :SEBI Appeal/0000547/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 337/2021 | Hari Om Mishra Vs. SEBI (Main Matter Number :SEBI Appeal/0000548/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 338/2021 | Parul Kansal Vs. SEBI (Main Matter Number :SEBI Appeal/0000549/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 339/2021 | Ajay Srivastava Vs. SEBI (Main Matter Number :SEBI Appeal/0000550/2019) | Ketan Rupani and Company Legasis Partners |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-------------------|----------|--|---|
| | Misc. Application | 340/2021 | Ashok Kumar Nigam Vs. SEBI (Main Matter Number :SEBI Appeal/0000551/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 341/2021 | Paramjeet Arora Vs. SEBI (Main Matter Number :SEBI Appeal/0000563/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 342/2021 | Shree Gopal Gupta Vs. SEBI (Main Matter Number :SEBI Appeal/0000564/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 571/2021 | K P Abraham Vs. SEBI (Main Matter Number :SEBI Appeal/0000547/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 572/2021 | Hari Om Mishra Vs. SEBI (Main Matter Number :SEBI Appeal/0000548/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 573/2021 | Parul Kansal Vs. SEBI (Main Matter Number :SEBI Appeal/0000549/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 574/2021 | Ajay Srivastava Vs. SEBI (Main Matter Number :SEBI Appeal/0000550/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 575/2021 | Ashok Kumar Nigam Vs. SEBI (Main Matter Number :SEBI Appeal/0000551/2019) | Ketan Rupani and Company Legasis Partners |
| | Misc. Application | 576/2021 | Paramjeet Arora Vs. SEBI (Main Matter Number :SEBI Appeal/0000563/2019) | Ketan Rupani and Company Legasis Partners |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|----------|---|---|
| | Misc. Application | 577/2021 | Shree Gopal Gupta Vs. SEBI | Ketan Rupani and Company Legasis Partners |
| (Main Matter Number :SEBI Appeal/0000564/2019) | | | | |
| | Misc. Application | 677/2021 | JLG Securities Pvt. Ltd. Vs. SEBI | Chintan Sheth and Associates Legasis Partners |
| (Main Matter Number :SEBI Appeal/0000511/2019) | | | | |

-ADMDISPOSAL-COURTCODE-CIRCULARVIOLATIONS- AT 12.40P.M.

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| 8 | SEBI Appeal | 4/2020 | Shaswat Stock Brokers Pvt. Ltd. Vs. SEBI | Monaal J.Davawala,Advocate |
| 9 | SEBI Appeal | 100/2020 | ACML Capital Markets Ltd. Vs. SEBI | i/b Corporate Law Chambers India i/b The Law Point |

-ADMSDISPOSAL-COURTCODE-GDRHIRAN- AT 12.50P.M.

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| 10 | Misc. Application | 166/2021 | ARUN PANCHARIYA Vs. SEBI | Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO. |
| (Main Matter Number :SEBI Appeal/0000234/2020) | | | | |
| A/W | SEBI Appeal | 219/2020 | Mukesh Chauradiya Vs. SEBI | Mr. Piyush Chhajed, Chartered Accountant Mr. Shyam Mehta, Senior Advocate |
| A/W | SEBI Appeal | 234/2020 (/0000) | Arun Panchariya Vs. Securities And Exchange Board of India | Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO. |
| Sub Matter : | Misc. Application/0000166/2021 | | | |
| Sub Matter : | Misc. Application/0000227/2020 | | | |
| Sub Matter : | Misc. Application/0000615/2021 | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|----------|--------------------------------|---|
| A/W | SEBI Appeal | 329/2020 | Kantilal Hiran Vs. SEBI | Mr. Nirman Sharma, Advocate Mr. Shyam Mehta, Senior Advocate |
| | Misc. Application | 227/2020 | ARUN PANCHARIYA Vs. SEBI | Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO. |
| (Main Matter Number :SEBI Appeal/0000234/2020) | | | | |
| | Misc. Application | 615/2021 | ARUN PANCHARIYA Vs. SEBI | |
| (Main Matter Number :SEBI Appeal/0000234/2020) | | | | |

ADMISSIONDISPOSAL-COURTCODE-DISGORGEDDELAY- AT1.00P.M.

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| 11 | SEBI Appeal | 244/2020 | DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India | Mr. Devanshu Desai, Advocate The Law Point |
| A/W | SEBI Appeal | 243/2020 | DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India | Mr. Devanshu Desai, Advocate The Law Point |
| | SEBI Appeal | 534/2020 | PEEYUSH AGGARWAL Vs. SEBI | Ms. Varada Bhide, Practising Secretary Company |
| Sub Matter : | | Misc. Application/0000805/2021- Amendment Application | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
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-ADM DISPOSAL-COURTCODE-DEBARREDGDR-AT 1.10 P.M.

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| 12 | SEBI Appeal | 566/2020 | Pravin Champalal Jain Vs. SEBI | Mr. Amit Mishra, Advocate ELP |
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-ADM DISPOSAL- COURT CODE-SCRACIRCULARS-AT 1.20 P.M.

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| 13 | SEBI Appeal | 92/2021 | ASIT C MEHTA INTERMEDIATES PVT. LTD. Vs. SEBI | Visesha Law Services Vidhii Partners |
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| | Misc. Application | 227/2021 | ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI | |
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(Main Matter Number :SEBI Appeal/0000317/2021)

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| A/W | SEBI Appeal | 317/2021 | ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI | Visesha Law Services Vidhii Partners |
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Sub Matter : Misc. Application/0000227/2021

-ADM DISPOSAL-COURTCODE-DEMATDEFREEZING -AT 1.30 P.M.

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| 14 | SEBI Appeal | 365/2021 | Shreemohan Nandkishore Gupta and Ors. Vs. BSE and Ors. | Juris Link Khaitan and Co- R-1 |
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-ADM DISPOSALCOURT CODE--DISGORGEMENT-AT 1.35 P.M.

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| 15 | SEBI Appeal | 406/2021 | Immix Trade Pvt. Ltd. Vs. SEBI | Dhwani Shah-Attorney ELP |
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| A/W | SEBI Appeal | 407/2021 | Betul Minerals and Construction Pvt. Ltd. Vs. SEBI | Dhwani Shah- Attorney ELP |
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| A/W | SEBI Appeal | 408/2021 | BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI | Dhwani Shah- Attorney ELP |
|-----|-------------|----------|--|----------------------------------|

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| A/W SEBI Appeal | 409/2021 | SUNMATE TRADE PVT. LTD. Vs. SEBI | Dhwani Shah- Attorney ELP |
| A/W SEBI Appeal | 410/2021 | SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI | Dhwani Shah- Attorney ELP |
| A/W SEBI Appeal | 411/2021 | UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI | Adv. Pandit Kasar ELP |
| A/W SEBI Appeal | 412/2021 | NAVINYA MULTITRADE PVT. LTD. Vs. SEBI | Adv. Pandit Kasar ELP |